

[Print](#)**Defective Case Register from 2025-12-23 to 2025-12-23**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/51885/2025	SUBASH CHANDRA SAHOO	2025-12-23	.Receipt Showing Serv.copy To ct not Filed.
2	D-WP(C)/51660/2025	OMKAR DEVDAS	2025-12-23	Welfare fund of Rs. 50/- not paid.
3	D-BLAPL/39649/2025	UMA SHANKAR PATEL	2025-12-23	i) Ist BLAPL no. not mentioned in reference certificate.
4	D-WA/52706/2025	BIRAJA PRASANNA DAS	2025-12-23	Para no. not correctly furnished in appeal memo
5	D-BLAPL/39882/2025	JUGALA KISHORE PANDA	2025-12-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
6	D-CMP/53310/2025	NIRANJAN PRASAD PATRA	2025-12-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
7	D-RSA/51968/2025	SOURAV SUMAN BHUYAN	2025-12-23	Put up for further S.R after disposal of the said I.A/payment of C.Fee for computing the period of limitation.
8	D-CRLMC/39480/2025	SUSANTA KUMAR TRIPATHY	2025-12-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Date of disposal of CRLMC case not correctly furnished in Reference certificate. 2. Date of information not correctly furnished in 1st line of para no.2.
9	D-CMP/53432/2025	BIBHU PRASAD DAS	2025-12-23	17-REFERENCE CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court 2. Appellant No-1 of the L.A.Court not made Party in this Petition
10	D-ABLAPL/39628/2025	GHANASHYAM MUDULI	2025-12-23	1. Para 14 wrongly marked. 2. Vernacular certificate at page 9 not correct.
11	D-MACA/52914/2025	NAYAN BEHARI DAS	2025-12-23	Period of Delay 48 days
12	D-WA/52623/2025	ARABINDA TRIPATHY,A.G.A	2025-12-23	Code Not furnished in cause title. 2. Status of the respondent not furnished.
13	D-WP(C)/51769/2025	SHASHI BHUSAN JENA	2025-12-23	Annexure -3 not correct in prayer.
14	D-BLAPL/39658/2025	DUSHMANTA SAHOO	2025-12-23	i) Pending of the trial court in cause title not tally with Rejection order.
15	D-CMP/53763/2025	PRASANTA KUMAR JENA	2025-12-23	The case No mentioned in the Prayer of the I.A be corrected.

16	D-CRLMC/39231/2025	SOUMYA RANJAN MOHANTY	2025-12-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
17	D-BLAPL/39883/2025	MOHAN BAG	2025-12-23	1.Occupation of the deponent not mentioned in Affidavit. 2.Point No.5 of the Affidavit not proper. 3.Paragraphs not mentioned in declaration of the Affidavit
18	D-BLAPL/39786/2025	BHABANI SHANKAR DASPARIDA	2025-12-23	1. Free copy/ Certified copy of Rejection order not filled.
19	D-CRLMC/39801/2025	RASHMI RANJAN MISHRA	2025-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
20	D-CONTC/51726/2025	ADV.	2025-12-23	COPY OF DISP. ORDER PASSED IN W.P(C) 14946/2024 ALONG WITH C.T BE FILED.THEN PUT UP FOR SR
21	D-FAO/53351/2025	LALIT MOHAN NANDA	2025-12-23	being aggrieved not furnished, further SR after filling of c copy
22	D-CONTC/53367/2025	SWOYAM PRABHU JENA	2025-12-23	1. FAO case number not correctly furnished in para no.8.
23	D-MACA/53019/2025	KAPILA CHARAN NAYAK	2025-12-23	IT MAY BE REGISTER AS WPC
24	D-WP(C)/53641/2025	KUNAL KUMAR SWAIN	2025-12-23	.Subject Code incorrectly Mentioned
25	D-CONTC/54047/2025	SURYA PRATAP DEO	2025-12-23	1.AU fee Rs 2.25/- to be paid. 2.page no. 10 of cause tile in wp(c) not in proper place.
26	D-CONTC/53077/2025	ADV.	2025-12-23	1. Date of order not correctly furnished in Synopsis and Prayer of the petition.
27	D-WP(C)/51663/2025	OMKAR DEVDAS	2025-12-23	Welfare fund of Rs50/- not paid
28	D-CRLMA/39688/2025	SAMVIT MOHANTY	2025-12-23	Put up for SR after filing of c. copy of impugned order.
29	D-WP(C)/53158/2025	RAMAKRISHNA BISOI	2025-12-23	Petition not correctly addressed to Honorable Court
30	D-BLAPL/39986/2025	SATYA NARAYAN MISHRA 4	2025-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
31	D-WP(C)/52856/2025	DEEPAK KUMAR MOHAPATRA	2025-12-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished in declaration.
32	D-BLAPL/39762/2025	ASIT KUMAR JENA	2025-12-23	1. Page no 11 not legible 2. Name of the petitioner mentioned in cause title not tally with Rejection order. 3. H.C B.A M.W S Rs 50/- to be paid in V.Nama 4. signature of the petitioner in V. nama not tally with Cause title title.
33	D-BLAPL/39885/2025	JUGALA KISHORE PANDA	2025-12-23	1. Date not mentioned in para-5 of the petition.
34	D-WP(C)/51862/2025	CHANDRAKANTA NAYAK	2025-12-23	page nos. 35 and 66 partially neat

35	D-CMP/53662/2025	KISHORE KUMAR MISHRA	2025-12-23	1.Petition not correctly addressed to Honorable Court 2.Date mentioned in the A-4 does not tally with the Index.3.O.P No-2 is a stranger to this petition JDR No-2 not made Party in this Petition.
36	D-BLAPL/39825/2025	SOUMYA RANJAN DAS	2025-12-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant and Victim mentioned in para-3 of the petition be deleted.Thereafter, put up for S.R.
37	D-ABLAPL/39654/2025	SATYASHREE BARAL	2025-12-23	1. Description of Ann.1 in Index not correct. 2. Ann.1 not correctly page marked
38	D-ABLAPL/39622/2025	AMLAN SHAKTI PAUL	2025-12-23	1. Facts in Sl.2 of Date Chart not correct.
39	D-WP(C)/51820/2025	NIRMAL RANJAN ROUSTRAY	2025-12-23	1-COURT FEE IS DEFICIENT. Rs.96/- to be paid
40	D-CRLMC/39405/2025	SAUVAGYA RANJAN JENA	2025-12-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. C.Copy of NBW order not filed.2. Nomenclature of the (CRLMC) not furnished in Index.3.Annexures not described in Index.Put up for further S.R
41	D-BLAPL/39684/2025	GOPINATH MISHRA	2025-12-23) page no. 15 47 not legible.
42	D-WP(C)/53643/2025	SUSHANTA KUMAR JOSHI	2025-12-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
43	D-WA/52568/2025	BALARAM NAYAK	2025-12-23	i) Status of the parties not furnished. ii) Page no. 7 and 8 are same in I.A. no. 4846/2025.Put up for SR reg. calculation of limitation after disposal of I.A. filed for dispensing with c. copy of order under Anx-2.
44	D-MACA/53130/2025	DEBASISH PATNAIK	2025-12-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. affidavit not in order
45	D-CRLREV/39759/2025	SUSHANTA HARICHANDAN	2025-12-23	Good ground certificate not furnished.
46	D-WP(C)/51695/2025	GEETANJALI MAJHI	2025-12-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 not neat.
47	D-BLAPL/39811/2025	RAJALAXMI BISWAL	2025-12-23	.Petition not correctly addressed to Honorable Court
48	D-FAO/52884/2025	KUNAL KUMAR SWAIN	2025-12-23	Period of Delay 2209 days

49	D-ABLAPL/39629/2025	DIBYA JYOTI SAHOO	2025-12-23	1. Name of Informant in Para 2 be redacted.
50	D-WA/52753/2025	SOUMYA RANJAN MOHANTY	2025-12-23	Put up for SR after filing of c. copy of impugned order
51	D-ABLAPL/39672/2025	SUDEEP KUMAR SARNGI	2025-12-23	.Receipt Showing Serv.copy To Vigilance not Filed.
52	D-CMP/53931/2025	ADITYA N.DAS(SR. ADV.)	2025-12-23	17-REFERENCE CERTIFICATE NOT FURNISHED.
53	D-CONTC/53404/2025	ADV.	2025-12-23	17-REFERENCE CERTIFICATE NOT FURNISHED.
54	D-WP(C)/53252/2025	NIRANJAN LENKA	2025-12-23	Page no. 28 not neat.
55	D-CMP/53973/2025	PRASANTA KUMAR NANDA	2025-12-23	Question of Maintainability, RFA dismissed as barred by limitation.
56	D-WP(C)/53470/2025	NIRAJ KUMAR SETHI	2025-12-23	Page no.24 not neat and legible.
57	D-WP(C)/54066/2025	PRABIN DAS	2025-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
58	D-MACA/52682/2025	DEBASISH PATNAIK	2025-12-23	address of op 2 not furnished
59	D-BLAPL/39793/2025	ARIJEET MISHRA	2025-12-23	1. Complete Ann.1 not filed.
60	D-WP(C)/51896/2025	VISWAJEET MALLICK	2025-12-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of representation under Annexure-8 does not tally with cause title.
61	D-MACA/53454/2025	RAMANI RANJAN MOHANTY	2025-12-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 32 days 2. Court Fee Rs.15798/ payable, paid 10/ rest amount to be paid
62	D-ABLAPL/39702/2025	SURESH KUMAR JENA	2025-12-23	1.page No-10 not legible.
63	D-ABLAPL/39618/2025	LALATENDU SAMANTARAY	2025-12-23	1. Name of father of Deponent in Sl.2 of Affidavit not correct. 2. Age of Pet.left blank in V.nama
64	D-WP(C)/51655/2025	RAJ KISHORE SWAIN	2025-12-23	Welfare fund of Rs.50/- not paid
65	D-CMP/53488/2025	MAHESWAR MOHANTY	2025-12-23	Xerox Copy of the A-5 be arranged properly.
66	D-BLAPL/39735/2025	AMLAN SHAKTI PAUL	2025-12-23	i) Spl. case no. mentioned in cause title not tally with Annexure -1.
67	D-CONTC/51951/2025	SMITA RANJAN PATNAIK	2025-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-WP(C)/53461/2025	SHISHIR ROURAY	2025-12-23	Annexure-3 not neat.

69	D-WP(C)/51930/2025	TUKUNA KUMAR MISHRA	2025-12-23	1. Paragraph no. not correctly furnished in the petition.
70	D-WP(C)/51658/2025	OMKAR DEVDAS	2025-12-23	Welfare fund of Rs.50/- not paid.
71	D-RVWPET/52529/2025	ADV.	2025-12-23	i) Cause title in wp (c) to be filed. ii) wp(c) no not mention in reference certificate. iii) wp (c) no. and date of order not mention in prayer. iv) Mother guardian not represent in cause title for the minors. v) Put up for SR reg. calculation of limitation after disposal of I.A. no. 502/2025 and removal of defects.
72	D-CMP/53304/2025	ANUPAM DASH	2025-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-WP(C)/53715/2025	GOPABANDHU DASH	2025-12-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 not neat.
74	D-WP(C)/51662/2025	OMKAR DEVDAS	2025-12-23	Welfare fund of Rs.50/- not paid
75	D-RVWPET/53249/2025	PRASHANTA KUMAR NAYAK	2025-12-23	Put up for SR after filing of c. copy of impugned order filed
76	D-CRLMC/39075/2025	GOKULANANDA SAHU	2025-12-23	.Subject Code incorrectly Mentioned
77	D-CRLMA/39865/2025	ADV.	2025-12-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED i) Date of filing of CRLMA wrongly mention in date chart. ii) Put up for SR after disposal of I.A. no. 46/2025
78	D-CONTC/52309/2025	ADV.	2025-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-ABLAPL/39441/2025	PRASANNA KUMAR MISHRA	2025-12-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per FIR details, reference certificate not correct.
80	D-CRLREV/39689/2025	SAMVIT MOHANTY	2025-12-23	Put up SR after filing the C.copies of Annex-01 and 2
81	D-BLAPL/39632/2025	DIBYAJYOTI SAHOO	2025-12-23	i) Page no. 12 and 13 not properly scanned.
82	D-BLAPL/39886/2025	JUGALA KISHORE PANDA	2025-12-23	1. Date not mentioned in para-5 of the petition.
83	D-MACA/52628/2025	ADAM ALI KHAN	2025-12-23	Period of Delay 19 days 2.statutory deposit not made
84	D-MACA/52827/2025	ARPIT SARANGI	2025-12-23	1. Period of Delay 18 days 2. In Vakalatnama thumb impression not attested

85	D-BLAPL/39791/2025	ARIJEET MISHRA	2025-12-23	1. Ann.1 page 10 and 11 not legible. 2. Name of Pet. in CT and V.nama not tally with signature.
86	D-WP(C)/51735/2025	SAMARENDRA BAHADUR	2025-12-23	AB not mentioned in index.
87	D-CONTC/52081/2025	ADV.	2025-12-23	1.Not Page marked in Index. 2. Name of the opp. party not correctly furnished in Index.
88	D-BLAPL/39740/2025	LAMBODOR ACHARI	2025-12-23	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Page mark of Index not tally with Book mark.ii) paragraph no. mentioned in affidavit not correct.iii) Nomenclature of the case mentioned in reference certificate and para -5 of the petition not furnished.
89	D-CRLMC/39965/2025	JUGALA KISHORE PANDA	2025-12-23	C.COPY NOT FILED.
90	D-WP(C)/51696/2025	AKSHAYA KUMAR MOHAPATRA	2025-12-23	14-NOT PROPERLY INDEXED. Annexures-4 and 5 not filed.
91	D-CRLMC/39406/2025	ANIL KUMAR DALAI	2025-12-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fund of Rs.50/- not paid in V>Nama.2.As per record,Annexures are not properly reflected
92	D-BLAPL/39642/2025	RAMAKANTA MISHRA	2025-12-23	Annexure -2 mentioned in Book mark as numerical but it mentioned in page 3 and 15 of the petition as Roman letter
93	D-BLAPL/39773/2025	HIMANSHU SEKHAR MISHRA	2025-12-23	1. Pending before the court not furnished in cause title of the application.
94	D-BLAPL/39714/2025	JAGABANDHU SAHU	2025-12-23	i) Name of the Trial court SDJM typed as SDJN in cause title , para 1 3 and prayer of the petition.
95	D-CRLREV/39493/2025	ASHOK KUMAR SAHOO	2025-12-23	Period of Delay 332 days delay,Limitation petition not filed 2. CRLMC mentioned instead of CRLREV an affidavit in item No -4 and I.A. 2 . G.R. case not tally in SYNOPSIS , List of events in connection with cause Title. 3. Good ground certificate not furnished
96	D-WP(C)/54085/2025	DIPTI RANJAN MOHAPATRA	2025-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Nomenclature not correction in Prayer and Affidavit. 2..Petition not correctly addressed to Honorable Court
97	D-WP(C)/52499/2025	PRASHANTA KUMAR NAYAK	2025-12-23	Put up for S.R.after properly page marked in Index.
98	D-BLAPL/39834/2025	AMLAN SHAKTI PAUL	2025-12-23	14-NOT PROPERLY INDEXED.
99	D-BLAPL/39794/2025	GAUTAM SIDDIQUE	2025-12-23	1. Name of Pet. No.1 in CT and V.nama not tally with signature.
100	D-ABLAPL/39686/2025	SAMVIT MOHANTY	2025-12-23	1. Copy of formal FIR not attached in Ann.1.

101	D-MACA/52639/2025	SURYAKANTA DWIBEDI	2025-12-23	further SR after filling of perfect c copy of order
102	D-ABLAPL/39599/2025	SURYAKANTA DWIBEDI	2025-12-23	1. Name of Pet. in CT not tally with signature. 2. Ann.1 not attested.
103	D-BLAPL/39991/2025	SOUBHAGYA KUMAR DASH	2025-12-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in the petition. 2.Synopsis not filed.3. Corrected rejection order under Annexure-2 not filed.Put up for further S.R.
104	D-CONTC/53666/2025	ADV.	2025-12-23	i) Page mark of synopsis and date chart not marked in Index
105	D-WP(C)/53159/2025	RAMAKRISHNA BISOI	2025-12-23	Petition not correctly addressed to Honorable Court
106	D-CRLMC/39485/2025	DEBASNAN DAS	2025-12-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
107	D-RVWPET/53280/2025		2025-12-23	Put up for SR after filing of c. copy of impugned order
108	D-WP(C)/52925/2025	BISWAJIT MOHAPATRA	2025-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
109	D-BLAPL/39648/2025	BHOJARAJ SETH	2025-12-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name of the victim be redacted from 2nd line of page -5 and Book mark.ii) For further S.R.
110	D-WP(C)/53648/2025	KUNAL KUMAR SWAIN	2025-12-23	.Subject Code incorrectly Mentioned
111	D-ABLAPL/39659/2025	AMLAN SHAKTI PAUL	2025-12-23	1. Incomplete Ann.1 filed.
112	D-BLAPL/39728/2025	SK. JONED FAIZ	2025-12-23	1. T. R case no as mentioned in the Rejection order not mentioned in the cause title of the application
113	D-CRLMC/40080/2025	K.CHANDRA SEKHAR	2025-12-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
114	D-BLAPL/39796/2025	NIRAJ KUMAR SETHI	2025-12-23	1. Date of Rejection mentioned in Synopsis not correct.
115	D-WP(C)/51856/2025	BANSHIDHAR SATAPATHY	2025-12-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraphs not correct in declaration
116	D-BLAPL/39789/2025	MANAS KUMAR CHAND	2025-12-23	1. GR Case No.mentioned in Para 1 not correct. 2. Date of forwarding mentioned in Para 3 not correct. 3. Ann.2 wrongly marked. 4. Name of Pet. in CT and V.nama not tally with signature
117	D-BLAPL/39901/2025	JUGALA KISHORE PANDA	2025-12-23	Name of the petitioner No. 1 mentioned in the petition not tally with the signature put in V.nama.

118	D-MACA/53374/2025	PRASANTA KUMAR MAHALI	2025-12-23	1.Period of Delay 201 days
119	D-CRLMC/39044/2025	SUSANTA KUMAR BARAL	2025-12-23	1. Page no.7 Annex-1 not exhibited.
120	D-BLAPL/39890/2025	JUGALA KISHORE PANDA	2025-12-23	Paragraphs incorrectly mentioned in declaration of the Affidavit.
121	D-WP(C)/53521/2025	HEMANTA KUMAR MOHAPATRA	2025-12-23	1.Hologram Of Rs.50/- to be paid on V.Nama
122	D-BLAPL/39788/2025	ARIJEET MISHRA	2025-12-23	1. Page no 10 and 11 not legible.
123	D-CRLMP/39843/2025	RAMESH CHANDRA MAHARANA	2025-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
124	D-MACA/52709/2025	SOMNATH ROY	2025-12-23	Period of Delay 59 days 2. statutory deposit not made
125	D-RVWPET/52978/2025	RAMESH CHANDRA BEHERA	2025-12-23	Put up for SR after filing of complete c. copy of impugned order in MACA no.311/2008 under Anx-2.
126	D-WP(C)/53463/2025	ANJAN KUMAR JENA	2025-12-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
127	D-MACA/53009/2025	KAPILA CHARAN NAYAK	2025-12-23	it may be register as W.P.C
128	D-ABLAPL/39690/2025	SUSANTA KUMAR BARAL	2025-12-23	Certificate at page 6 not proper.
129	D-CONTC/50067/2025	SURYAKANTA DASMOHAPATRA	2025-12-23	i)WP(c) no. mentioned in synopsis and date chart not tally with cause title.ii) page no. 10 not legible.iii) Pages of Judgement under annexure-1 not systematically.iv) For further Scanning.Put up for further SR. after removal of defect.
130	D-BLAPL/39726/2025	SARAT KUMAR JENA	2025-12-23	1. fathers name of the petitioner mentioned in the cause title is Dillip kumar Biswal where as in Rejection order mentioned as Late Dillip kumar Biswal
131	D-BLAPL/39879/2025	SUJIT KUMAR DASH	2025-12-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Hologram of Rs.50/- not affixed in V.nama.
132	D-CONTC/51937/2025	SMITA RANJAN PATNAIK	2025-12-23	Code NOT CORRECT
133	D-RSA/50216/2025	BANSHIDHAR SATAPATHY	2025-12-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
134	D-WP(C)/52050/2025	MANOJA KUMAR KHUNTIA	2025-12-23	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Name of the petitioner no.7 Tulasi Mallick mentioned in the para-9 body of the petition appears to be wrong.
135	D-ABLAPL/39667/2025	AYESHKANTA TRIPATHY	2025-12-23	1. Ann. 1 and 2 not attested.

136	D- CONTC/52063/2025	ADV.	2025-12-23	1. Name of the opp. party not correctly furnished in Index.
137	D- BLAPL/39891/2025	SARBESWAR SAHOO	2025-12-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraphs incorrectly mentioned in the petition as well as declaration of the affidavit.
138	D- ABLAPL/36080/2025	MRITUNJAY BANERJEE	2025-12-23	1. Annexure 1 is not attested.
139	D- BLAPL/39639/2025	SANJUKTA MUNDA	2025-12-23	i) Page mark of Index not tally with Book mark.ii) paragraph sl. no. 9 repeated in the petition.III) Page nos. 49 to 51 not available in the petition.v) For further S.R.
140	D-WA/52624/2025	MANASH RANJAN MOHANTY,A.G.A	2025-12-23	i) Appellant and Respondent no. 2 are same.ii) Status of the parties not furnished. Put up for SR after removal of defect.
141	D- CRLMC/39799/2025	AZAD KESHORI DASH	2025-12-23	C.COPY NOT FILED.
142	D-MACA/53167/2025	PRASANTA KUMAR MAHALI	2025-12-23	1. Period of Delay 217 days
143	D-WP(C)/52007/2025	MANOJ KUMAR MOHANTY	2025-12-23	H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama
144	D- CONTC/51932/2025	SMITA RANJAN PATNAIK	2025-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
145	D-WA/52621/2025	SAROJ KUMAR JEE,A.G.A	2025-12-23	Code Incorrect.
146	D-WP(C)/53044/2025	DR. JITENDRA KUMAR LENKA	2025-12-23	1. Paragraph no. not correctly furnished in the petition.
147	D- CONTC/51943/2025	SMITA RANJAN PATNAIK	2025-12-23	Code NOT CORRECT
148	D- BLAPL/39634/2025	DIBYAJYOTI SAHOO	2025-12-23	i) page no. 12 and 13 not properly scanned.
149	D- BLAPL/39903/2025	JUGALA KISHORE PANDA	2025-12-23	14-NOT PROPERLY INDEXED.
150	D- CRLMC/39126/2025	DEEPAK PANDA	2025-12-23	1. Date of order not correctly furnished Sl. no.5 in Index.
151	D-WP(C)/52035/2025	SANJAY KUMAR PATRA	2025-12-23	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Page no.10 not neat and legible.
152	D- BLAPL/39884/2025	ANITA DASH	2025-12-23	2no. of Advocates appearing in this case, But only one signature put in V.nama.
153	D- BLAPL/39848/2025	LALATENDU SAMANTARAY	2025-12-23	Signature of executants not tally with rej. order.2. page no. 11 not legible
154	D-MACA/53486/2025	SOMNATH ROY	2025-12-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 248 days
155	D- CRLMA/39696/2025	ADV.	2025-12-23	Put up for SR after filing of c. copy of impugned order.

156	D-BLAPL/39838/2025	LALATENDU SAMANTARAY	2025-12-23	Name of the petitioner No.2 mentioned in the Application not tally with the signature put in V.nama.
157	D-WP(C)/54107/2025	SATYANARAYAN MISHRA	2025-12-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 23-12-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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